

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 07th July, 2023.

No. LJ (B) 92/93/342 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrate within West Garo Hills District –

1. Smt. Annie Vallentine D. Shira, MCS, Additional Deputy Commissioner.
2. Smt. Mary Lisa K. Marak, MCS, Additional Deputy Commissioner.
3. Smt. Rejia Ch. Sangma, MCS, Additional Deputy Commissioner.

This notification shall come into immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 92/93/342 -A,
Copy forwarded to:-

Dated Shillong, the 07th July, 2023.

1. The District Magistrate, West Garo Hills District, Tura with reference to your letter No. TEC/GEN/1/2018/VOL-II/140, dated 19.05.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammay

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
